

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
SOUTHERN ZONE AT CHENNAI  
O.A.No.67 of 2022**

Kumaresan Sooluran

...Applicant

Vs

Tamilnadu Transmission Corporation and Ors.

... Respondents

**TYPED SET OF PAPERS FILED BY 1<sup>st</sup> RESPONDENT**



**Mr. VIJAYA MEHANATH**

**COUNSEL FOR RESPONDENT No.1**

No.74 & 76, II & III Floors,  
Sukh Sagar Buildings, Marshalls road,  
Egmore, chennai – 600 008, Tamil Nadu  
Mobile:- +91- 99941 38238  
E-mail: vijay.mehanath@gmail.com

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
SOUTHERN ZONE AT CHENNAI  
O.A.No.67 of 2022**

Kumaresan Sooluran,  
S/o. Sooluran,  
C-9, 1<sup>st</sup> Street,  
Ramamoorthy Nagar Ennore,  
Kathivakkam,  
Ennore Thermal Station,  
Thiruvallur – 600 057.

... Applicant in O.A.No.67 of 2022.

-Versus-

1. M/s. Tamilnadu Transmission Corporation  
Rep By its Chairman,  
A-10, Thiru Vi Ka Industrial Estate,  
SIDCO Industrial Estate,  
Guindy, Chennai – 600 032.
2. The Union of India,  
Rep by its Secretary to Government,  
Ministry of Environment & Forest & Climate Change,  
Indra Paryavaran Bhavan, Jor Bagh,  
New Delhi.
3. Tamil Nadu Pollution Control Board,  
Rep By its Member Secretary,  
No.76, Mount Salai, Guindy,  
Chennai – 600 032.
4. The Public Works Department,  
Rep by its Engineer in Chief,  
Water Resources Organisation,  
Chepauk, Chennai 600 005.
5. Tamil Nadu State Coastal Zone Management Authority,  
Represented by Member Secretary,  
Director of Environment,  
Chennai – 600 015.

... Respondents in O.A.No.67 of 2022.

**O.A.No.93 of 2022**

R.L.Srinivasan,  
31/36, Porkali Amman Street,  
Kattukuppam, Ennore,  
Chennai – 600 057.

... Applicant in O.A.No.93 of 2022

-Versus-

1. M/s. Tamilnadu Transmission Corporation  
Rep By its Chairman,  
A-10, Thiru Vi Ka Industrial Estate,  
SIDCO Industrial Estate,  
Guindy, Chennai – 600 032.
2. The Union of India,  
Rep by its Secretary to Government,  
Ministry of Environment & Forest & Climate Change,  
Indra Paryavaran Bhavan, Jor Bagh,  
New Delhi.

... Respondents in O.A.No.93 of 2022.

**INDEX**

Sl.No.	Date	Description of Documents	P.No.
1.	27.09.2017	Copy of the GO (Ms.) No.47	<b>1</b>
2.	24.05.2019	Copy of the G.O.Ms.No.35 Energy (A1) department	<b>20</b>
3.	17.08.2020	Copy of the G.O.(Ms.) No.191, Public works (R1) Department	<b>27</b>
4.	03.11.2021	Copy of the enter upon permission	<b>37</b>
5.	---	Site Sketch	<b>44</b>
6.	---	Routing Plan	<b>45</b>

Dated at Chennai on this the 10<sup>th</sup> day of October 2022.

  
**COUNSEL FOR RESPONDENT No.1**

MD/Tr



1019  
10 OCT 2017



Abstract

Energy Department – Transmission Lines – Permission for Erection of EHT lines in Trichy and Chennai Area by TANTRANSCO as per section 68 of the Electricity Act, 2003 - Orders – Issued.

Energy (A1) Department

G.O (Ms) No.47



Dated: 27.09.2017  
ஹேவிஎம்பி வருடம் புரட்டாசி 11  
திருவள்ளூர் ஆண்டு 2048

10 OCT 2017

Read:

CE/C/Tran  
R/K  
DIRECTOR  
TANTRANSCO

1. G.O.(Ms) No.74, Energy (A1) Department, dated.26.11.2015.
2. G.O.(Ms) No.70, Energy (A1) Department, dated.07.11.2016.
3. From the Principal Secretary /Chairman, Tamil Nadu Transmission Corporation Limited Lr.No. CE/ C/ TR/ SE/ C-IV/ TR/EE/C/Tr/ F.EHT Lines Appl./D.401/17, dt:07.03.17 and From the Director/Transmission projects dated 24.06.2017.

DIR/OPN	DIR/TP ✓
DIR/F/TR	Bala MD/Tr

CE/C/TR

ORDER:-

In the Government order 1<sup>st</sup> and 2<sup>nd</sup> read above orders were issued permitting TANTRANSCO for erection of EHT lines for executing 30 schemes and 22 schemes respectively as per section 68 of the Electricity Act, 2003.

2. In the letter 3<sup>rd</sup> read above the Principal Secretary / Chairman, TANTRANSCO has informed that

- (i) TANTRANSCO is executing a number of EHT lines to augment and strengthen the existing transmission network to cope with the growing demand for power and to facilitate transfer of interstate power. For all EHT lines being erected by TANTRANSCO, prior approval of the Government is required as per section 68 of the Electricity Act, 2003.
- (ii) Nowadays, court cases/objections are encountered almost in all EHT line works during execution by TANTRANSCO and the works are getting delayed due to court cases/objections filed by land owners. In all the cases, specific approval of the Government of Tamil Nadu as per section 68 of the Electricity Act, 2003, is required to counter the court cases and to proceed with the work.

செசி  
13/10  
AEC  
Amm  
14/10/2017  
EEC-IV

3) The Principal Secretary./ Chairman, TANTRANSO has stated that in Trichy and Chennai General Construction circles, a number of EHT schemes are being executed by TANTRANSO. He has therefore requested the Government to issue necessary Government orders according approval as per section 68 of the Electricity Act, 2003 for early execution of the schemes in Trichy and Chennai Region.

4) The Government after careful examination accepts the proposal of the Principal Secretary/ Chairman, Tamil Nadu Transmission Corporation Limited and permit TANTRANSO as per section 68 of the Electricity Act, 2003 for erection of EHT lines for execution of 91 schemes in Trichy and 45 Schemes in Chennai Region as annexed to this order.

(BY ORDER OF THE GOVERNOR)

RAJEEV RANJAN,  
ADDITIONAL CHIEF SECRETARY TO GOVERNMENT.

To  
The Principal Secretary / Chairman, TANTRANSO, Chennai-2.  
Copy to:-  
The Senior P.A. to Hon'ble Minister (Electricity, Prohibition & Excise),  
Chennai-9.  
The Sr. P.S to Additional Chief Secretary to Government,  
Energy Department, Chennai-9.  
SF/SC.

//Forwarded/By Order//



SECTION OFFICER  
71KB

**ANNEXURE-1**

G.O (Ms) No. 47, Energy (A1) Department, dated. 27.09.2017

List of EHT lines under GCC/Trichy

Sl. No	Name of the Line	Route length in km
1	Erection of 400 KV DC Quad Moose line on DC tower to make LILO of existing 400 KV Karaikudi - Pugalur feeder - I at the proposed Vellalaviduthi 400 KV SS	95
2	Erection of 230 KV SC line on DC tower with Zebra conductor from Vellalaviduthi 400 KV SS to Nemmeli Thippayakudy 230 KV SS.	45
3	Erection of 230 KV SC line on DC tower with Zebra conductor to the existing Pudukottai 230 KV SS.	55
4	Erection of 230 KV SC line on DC towers with Zebra conductor from Vellalaviduthi 400 KV SS to the sanctioned Thuvakudy 230 KV SS.	70
5	Erection of 230 KV SC line on DC towers with Zebra conductor from Vellalaviduthi 400 KV SS to the sanctioned Mondipatti 230 KV SS.	90
6	Erection of 110 KV DC line on DC towers with Panther conductor to make LILO of Gandharvakottai - Karambakudy line at the proposed Vellalaviduthi 400 KV SS	5
7	Erection of 110 KV DC line on DC towers with Panther conductor to make LILO of Keeramangalam - Sethubavachatram line at the proposed Vellalaviduthi 400 KV SS	28
8	Erection of 110 KV SC line on DC towers with Panther conductor to Mazhaiyur 110 KV SS from the proposed Vellalaviduthi 400 KV SS.	12

9	Erection of 110 KV SC line on DC tower with Panther conductor from the proposed Vellalaviduthi 400 KV SS to the existing Keeramangalam 110 KV SS for connecting Nagudy 110 KV SS.(without connecting the bus at Keeramangalam) by delinking the existing Keeramangalam - Nagudy line.	28
10	Erection of 110 KV SC line on DC tower with Panther conductor from the existing Mazhaiyur 110 KV SS to Vadakadu 110 KV SS.	15
11	110 KV SC line on DC tower from Poiyur 230 KV SS to Koothur 110 KV Substation with LL Conductor	16.64
12	Erection of 230 KV DC Line on DC tower with LL conductor for making LILO of existing 230 KV Thiruvarur- Kadalangudi line at the proposed Kumbakonam substation.	22.6
13	Erection of 110 KV SC Line on DC tower with Panther conductor from Kumbakonam 230 KV substation to Thirupurambiyam 110 KV SS by superseding the existing B.P No.06/Dt. 04.02.2013	12.50
14	Erection of 110 KV SC Line on DC towers with LL conductor from the proposed 230 KV Kumbakonam SS to the existing Kumbakonam 110 KV substation.	5.90
15	Erection of 230 KV DC line with Zebra conductor on multi circuit towers from the proposed Mondipatti 230 KV SS upto a common point (Loc. A) ( multi circuit)	3.00
16	Erection of 230 KV DC line from the common point (Loc. A) to LILO the 230 KV Alundur - Alagarkoil feeder at the proposed Mondipatti 230 KV SS.	13.14
17	Erection of four circuits of 110 KV line with Panther conductor on multi circuit towers from the proposed Mondipatti 230 KV SS to common point (Loc. B)	3.00

18	Erection of 110 KV DC line on DC towers with Panther conductor from the common point (Loc. B) to LILO the existing 110 KV Trichy - Erode feeder at the proposed Mondipatti 230 KV SS.	25.57
1	S. Palaniappan, S/o Late Shanmugam, Manamadaipatti, K. Periyapatti, Manapparai (Tk), Trichy (Dt)	
2	P. Manickam, S/o R. Palani, 103/2 Trichy Road, Manapparai (PO) & (Tk), Trichy District. Pin Code : 621 306	
3	T. Siva Subramani, Vadakkucharpatti, K. Periyapatti (PO), Manapparai (Tk)	
4	M. Rangasamy, S/o Mooka Verappudaiyar, 1359, Vadakkucharpatti, K. Periyapatti (PO), Manapparai (Tk)	
5	V. Elumalai, S/o Vellayakkonar, Sevakkattupatti, Vanathirayanpatti Village, Viralimalai (Tk), Pudukottai.	
19	Erection of 110 KV DC line on DC towers with Panther conductor from the common point (Loc. B) to LILO the existing 110 KV Alundur - Sembatty feeder at the proposed Mondipatti 230 KV SS.	6.35
20	Erection of 110 KV SC line on DC towers with Panther conductor from the proposed Mondipatti 230 KV SS to Thuvrankurichi 110 KV SS.	40.8
21	Erection of 110 KV SC line on DC towers with Panther conductor from the proposed Mondipatti 230 KV SS to Vadugapatty 110 KV SS.	16.9
22	Erection of 230 KV DC line on DC towers with Zebra conductor to LILO the existing 230 KV P.P.Nallur - Thiruvarur feeder at the proposed Narimanam 230 KV SS.	15.2
23	Erection of 230 KV DC line on DC towers with Zebra conductor to LILO the existing 230 KV P.P.Nallur - Thanjavur feeder at the proposed Narimanam 230 KV SS.	15.4

24	Erection of 110 KV DC line with Panther conductor to Narimanam 110 KV switchyard from Narimanam 230 KV SS.	0.2
25	Erection of 110 KV SC line on DC towers with Panther conductor to Peralam 110 KV SS from Narimanam 230 KV SS.	26.2
26	Erection 230 KV DC line on DC towers with Zebra conductor from common point (Loc. A) to LILO the existing 230 KV Alundur - Thanjavur feeder -I at the proposed Thuvakudy 230/110 KV SS.	14.5
27	230 KV DC line on DC towers with Zebra conductor from common point Loc. A to LILO the existing 230 KV Alundur - Thanjavur feeder -II at the proposed Thuvakudy 230/110 KV SS.	3.00
28	Erection of four circuits of 110 KV line on multi circuit towers with Panther conductor upto common point( Loc. B) from Thuvakudy 230 KV SS.	1.92
29	Erection 110 KV DC line on DC towers with Panther conductor from common point (Loc. B) to LILO the existing 110 KV Trichy - Thanjavur feeder at the proposed Thuvakudy 230/110 KV SS.	1.92
30	Erection of 110 KV DC line on DC towers with Panther conductor from common point (Loc. B) to LILO the existing 110 KV Alundur - Thanjavur feeder at the proposed Thuvakudy 230/110 KV SS.	1.92
31	Erection of 110 KV SC line on 110 KV multi circuit towers upto common point ( Loc. C) from the proposed Thuvakudy 230 KV SS.	5.00
32	Erection of 110 KV SC line on DC towers from common point ( Loc. C) to K.Sathanur 110 KV SS.	27.00
33	Erection of 110 KV SC line on DC circuit towers from Thuvakudy 230 KV SS to BHEL 110 KV SS	3.10

34	Erection of 230 KV DC line on DC towers with Twin Moose conductor including OPGW cable from Neyveli - TS-II to the proposed Neyveli 230/110 KV SS.	1
35	Erection of 230 KV DC line on DC towers with Zebra conductor from the proposed Neyveli 230/110 KV SS to the existing Thiruvannamalai and Cuddalore feeders.	4.5
36	Erection of 230 KV SC line on DC towers with Zebra conductor from the proposed Neyveli 230/110 KV SS to the existing Eachangadu 230 KV SS.	1
37	Erection of 110 KV three circuit line on MC towers with Panther conductor from the proposed Neyveli 230/110 KV SS to connect the existing Aduthurai feeder and Deviakurichi feeder - I & II	1.5
38	Erection of 110 KV four circuit line on MC towers with Panther conductor from the proposed Neyveli 230/110 KV SS to connect the existing Panruti feeder, Vadakuthu feeder and Villupuram feeder - I & II	4
39	Erection of 230 KV DC line on DC tower with Zebra conductor by making LILO in the existing 230 KV Neyveli TS-I - Tiruvannamalai feeder	46
40	Erection of 230 KV SC line on DC tower with Zebra conductor from Ulundurpet 230 KV SS to the proposed Sankarapuram 230 KV SS & 230 KV Bay at Ulundurpet 230 KV SS.	60
41	Erection of 110 KV DC line on DC tower with Panther conductor from the proposed Sankarapuram 230 KV SS to the tapping location in the existing 110 KV Sankarapuram - Pudupattu line.	16
42	Erection of 110 KV SC line on DC tower with Panther conductor from the proposed Sankarapuram 230 KV SS to the tapping location in the existing 110 KV Sankarapuram - Pudupattu line.	16

43	Stringing of Panther conductor on the free arm of the existing 110 KV Sankarapuram to Pudupattu line from tapping locaton of proposed Sankarpuram 230 KV SS in the existing 110 KV Sankarapuram - Thirukoilur (Villupuram) line.	11
44	Erection of 110 KV SC line on DC tower with Panther conductor from the proposed Sankarapuram 230 KV SS upto a common point of 110 KV Ulundurpet - Thiyagadurgam line.	28
45	Stringing of Panther conductor on the free arm of the newly sanctioned DC tower from common point of 110 KV Ulundurpet - Thiyagadurgam line	1
46	Stringing of the existing 110 KV Ulundurpet - Thiyadurgam line with SC tower at location 83 & 84 towards Northern side to a distance of 20 mtrs with DC tower.	1
47	Stringing of Panther conductor for Sankarapuram line on the above proposed DC towers.	1
48	230 KV SC line on DC tower with Zebra conductor from Villupuram Auto to Ulundurpettai SS.	55.00
49	Erection of 230 KV DC line upto Loc.B from Cuddalore Auto SS to make LILO of the proposed STCMS - Ulundurpet 230 KV SS.	34.00
50	110 KV SC line on SC towers from Ulundurpet 230 KV SS to Veppur 110 KV SS	20.00
51	Erection of LILO of 110 KV Pudukottai - Adhanakottai - Karambakudy feeder at the proposed SS.	10.48
52	Erection of 110 KV DC line on DC towers to LILO the existing 110 KV Pugalur - Ayermalai feeder at a tapping loc. before Kaniyalampatty 110 KV SS.	10

53	Erection of 110 KV DC line on DC towers for making LILO of the 110 KV Thiruvarur-Myladuthurai line at the proposed Neelagudy 110 KV SS.	0.5
54	Erection of 110 KV DC line on DC towers to LILO the existing 110 KV Neyveli TS-I - Aduthurai feeder at the proposed Andimadam SS.	2.3
55	Erection of LILO of existing 110 KV Villupuram - Neyveli feeder - II at the proposed Thirunavalur 110/22 KV SS.	9.2
56	Erection of 110 KV SC line on DC towers from Vadugapatty 110 KV SS to the proposed SS.	29.38
57	Erection of 110 KV DC line on DC towers by making LILO of the existing 110 KV Pudukottai - T.Nallur feeder at the proposed Ammachatram 110 KV SS.	6.145
1	V. Kauveri, W/o Veerappan, 4/867, Vadacheripatti, Sipcot (Po), Vellanur Vattum Kulathur (Tk), Pudukottai	
2	A. Karuppiyah, S/o Arangan, Vaduganpatti, Vagavasal Panchayat, Pudukottai (Tk)	
3	C. Balamuthu, S/o Chinnaiah, Idayapatti, Rajapatti (Po), Vagavasal Pudukottai (Tk)	
58	Erection of LILO of existing 110 KV Perambalur - Deviakurichi feeder at the proposed A.Mettur SS.	8.9
59	Erection of LILO of existing 110 KV Perambalur - Kallakudy feeder -I at the proposed Pudukuruchi SS.	1.192
60	Erection of 110 KV DC line on DC towers with Panther Conductor to make LILO of the existing 110 KV Trichy-Punalkulam-Thanjavur feeder at the sanctioned Valavanthankottai 110 KV SS.	11.5
61	Erection of 110 KV SC line DC towers from the sanctioned Poyyur 230 KV SS to the proposed Naduvalur 110/33 KV SS	23

62	Erection of 110 KV DC line on DC towers with Panther conductor to LILO the existing 110 KV Cuddlore - Chitharasur-Sornavur feeder at the proposed Vellakarai SS.	10
63	Replacement of aged Kundha conductor in the existing 230 KV Neyveli - Eachangadu SC line on SC tower by 230 KV SC line on DC tower with Zebra conductor	39.90
64	Strengthening of the existing 230 KV Neyveli - Karaikudi SC line on SC tower with Kundah conductor by 230 KV SC line on DC tower with Zebra conductor	270
65	Strengthening by erection of new 230 KV DC line on DC tower with Zebra Conductor in 230 KV Neyveli TS-I - Thiruvannamalai upto Periaservalai Tapping location	31.7
66	Strengthening by erection of new 230 KV SC line on DC tower with Zebra Conductor in 230 KV Neyveli TS-I - Thiruvannamalai upto Thirukovilur Tapping location	30
67	Replacement of existing 110 KV SC line with DOG conductor by 110 kV SC line with Panther conductor in 110 kV Trichy - Pugalur line	90
68	Erection of 110 kV SC line on DC towers from Thirumakottai 110 kV SS to Voimedu 110 kV SS	40.00
69	Strengthening of 110 KV Kadalangudi-Aduthurai-Neyveli feeder from loc 189 to 389 with Leopard conductor by panther conductor	36.00
70	Erection of 110 KV DC line on DC towers with Panther conductor in 110 KV Kadalangudi-Aduthurai-Neyveli feeder at Jeyankondam 110 KV SS	12.13
71	Erection of new 110 KV DC line on DC tower with panther conductor in 110 KV Trichy-Samayapuram feeder from Loc 84/1 to 84/6 (LILO portion of Samayapuram 110 KV SS)	1.06

72	Erection of new 110 KV DC line on DC tower with panther conductor in 110 KV Trichy-Samayapuram feeder from Loc 84/1 to 84/6 (LILO portion of Kamarasanpettai) Location (135/1 to loc 135/14).	2.75
1	R. Balaji, S/o Vedharajan, Trichy	
2	S. Kalaiyappan	
3	A. Saguntala	
73	Erection of new 110 KV SC line on DC tower with Panther conductor in 110 KV Trichy-Samayapuram feeder from Loc 48 to loc 157	32.69
74	Replacement of 110 KV DC line on DC tower with Leopard conductor by Panther conductor in Villupuram-Neyveli feeder (Villupuram-Arasur) (Loc-1-52)	13.77
75	Strengthening of existing 110 KV SC Thanjavur - Thiruvarur line on SC tower with Leoprad conductor by 110 KV SC line on DC tower with Panther conductor	65.00
76	Stringing of 110 kV SC line with Panther conductor on the free arm of the 110 kV DC towers Veeramarsanpetti 110 kV SS to Thirukattupalli 110 kV SS	12.00
77	Erection of 110 KV SC line on DC towers with Panther conductor from Pudukottai 230 KV SS to Alangudy 110 KV SS.	25.00
1	V. Palaniappan, S/o P. Velu, Vanniyulandhan Vayal, Unaiyur (Tk), Thirumayam, Pudukottai.	
78	Strengthening of existing 110 KV SC line on SC tower in between Ulundurpet 110 KV SS and Thiagadurgam 110 KV SS with Leopard conductor by 110 KV SC line on DC tower with panther conductor	23.35

79	Erection of 110 KV SC line on DC towers with Panther conductor from Loc.13 near Thanjavur 230 KV SS to Mariammankoil 110 KV SS with provision of breakers at Mariammankoil 110 KV SS.	15.16
1	S.N. Rajendran, S/o Narayanasamy, North Street, Elupatti, Thanjavur	
2	G.N. Sundarapandiyan, S/o Nadimuthuputhur, No. 96, Arulanantha Nagar, Thanjavur	
3	N. Manimaran, S/o S. Natarajan, No. 8, Rajan road, Seenivasapuram, Thanjavur.	
4	A. James, S/o PMS. Anthony, No. 65, Seethai Nagar, Nanjukottai, Thanjavur	
5	P. Raja, S/o A. Parisutham, No.16, Kulandhai ammal Nagar, Pudukottai road, Thanjavur	
6	K. Baskaran, No.1/20, Periyapudupattinam, Keelavasthachavadi, Thanjavur	
7	Kuraisha Begam, W/o Mohammed Iqbal, 1546, Periya arisikara Street, East gate, Thanjavur	
80	Strengthening of 110 KV Kallakudi - Thuraiyur - T pet-Musiri feeder existing with leopard conductor by 110 KV SC line on DC towers with panther conductor and LILO the 110 KV existing Kallakudi - Perambalur feeder to at Siruganur 110 KV SS (86+ 4)	90
81	Strengthening of 110 KV Thatchankurichi - Kallakudi feeder I existing with leopard conductor by 110 KV SC line on DC tower with panther conductor	13.52
82	Strengthening of 110 KV Perambalur - Kallakudy feeder I existing with leopard conductor by 110 KV SC line on DC towers with panther conductor	32.46
83	Strengthening of 110 KV Perambalur - Krishnapuram feeder existing with Leopard Conductor by 110 KV SC line on DC towers with Panther conductor	22.5

84	Strengthening of 110 KV Ariyalur - Sathamangalam - CCCL - Kallakudi feeder existing Leopard conductor by 110 KV SC line on DC towers with Panther conductor.	27
85	Erection of 110 KV SC line on DC tower with Panther conductor from Malaikovilur 110 KV SS to Velliyana 110 KV SS	25
86	Strengthening of LILO portion to Manmangalam 110 KV SS by replacing the existing Leopard conductor with Panther conductor in the existing DC towers	8.1
87	Strengthening of LILO portion to Malaikovilur 110 KV SS by replacing the existing Leopard conductor with Panther conductor in the existing DC towers	2.8
88	Strengthening of existing 110 KV SC Erode - Pugalur line on SC tower with Dog / Leopard conductor into 110 KV SC line on DC towers with Panther conductor and erection of 110 KV link line from Pugalur 230 KV SS to Noyyal of the newly converted 110 KV Trichy - Pugalur feeder	90
89	Stringing of 110 KV SC line with panther conductor on the free arm of the already sanctioned DC towers of newly converted 110 KV Pugalur-Erode feeder from Noyyal to Pugalur 230 KV SS	7
90	Strengthening of 110 KV Pugalur - Andichettyalayam feeder by replacing the existing leopard conductor by panther conductor	21.87
91	Erection of 110 KV SC line on DC tower with Panther conductor from Okkanadu keelaiyur 110 KV SS to Vaduvur 110 KV SS.	9.5

RAJEEV RANJAN,  
ADDITIONAL CHIEF SECRETARY TO GOVERNMENT.

//True Copy//

*[Signature]*  
Section Officer  
mxs

74	Construction of 110 kV line on DC tower with 4 poles
75	Construction of 110 kV line on DC tower with 4 poles
76	Construction of 110 kV line on DC tower with 4 poles
77	Construction of 110 kV line on DC tower with 4 poles
78	Construction of 110 kV line on DC tower with 4 poles
79	Construction of 110 kV line on DC tower with 4 poles
80	Construction of 110 kV line on DC tower with 4 poles
81	Construction of 110 kV line on DC tower with 4 poles

ADDITIONAL CHIEF RESEARCHER TO GOVERNMENT

White Collar

Section Officer

**ANNEXURE-2**

G.O (Ms) No. 47, Energy (A1) Department, dated. 27.09.2017

List of EHT lines under GCC-I and GCC-II/Chennai

SL. No	Name of the Line	Route Length in Km
<b>GCC-I/CHENNAI</b>		
1	Erection of 110 KV DC line on DC tower with panther conductor by making LILO Gummdipoondi - Panjetty 110 KV SC line on SC tower at Thervaikandigai 400 KV SS.	22
2	Erection of 110 KV SC line on DC tower with panther conductor from Periyapalayam 110 KV SS to the proposed Thervaikandigai 110 KV SS.	16
3	Conversion of supply voltage form 33 KV to 110 KV for the existing demand of 8000 KVA to HT SC No.1854 of M/s. India cement Ltd., Vallur.	4.06
4	400 LV line MC line from Korattur SS to Kovilpathagai.	9 Km route length of UG cable converted to OH route length of 16 Km.
5	230 KV DC line from making LILO in the 230 KV Korattur - CMRL Koyambedu feeder.	2
6. a)	110 KV SC line on DC tower from Alamathy 400/230/110 KV SS to Thirunindravur 110 KV SS	22
b)	110 KV SC line on DC tower from Alamathy 400/230/110 KV SS to Thirumullaivoyal 110 KV SS	7.201
7	110 KV SC link line from KITS Park SS to Perumbakkam (Gobal Hospital) SS	3

8	400 KV line from Manali SS to Pulianthope 400 KV SS.	10.3247
9	Extension of supply to M/s. Hitachi Automotive systems India (P) Ltd at Panchanthiruthi village, Chengalpattu.	2.83
10	Extension of supply to M/s. HLL Bio tech ltd., at Thirumani village, Chengalpattu Taluk, Kancheepuram Dist, for a demand of 10050 KVA.	19.50
11	Extension of 110 KV supply source-II from Siruseri 230 KV SS to M/S Chennai metropolitan water supply and sewerage board (CMWSSB) at Nemilli village, chengalpaatu taluk, Kancheepuram.	21.80
12	Strengthening of the existing 230 KV Thiruvalam - S.P.Koil SC line on SC towers with Kundha conductor by 230 kv SC line on DC towers with Zebra conductor.	91.17
13	Strengthening by erection of new 230 KV SC line on DC tower with zebra conductor in 230 KV Neyveli feeder TS-I - Thiruvannamalai feeder between Periyasevalai Tapping location to Thiruvannamalai 230 KV SS	50.26
14	Replacement of aged 110 KV SC line on SC tower with Leopard conductor by 110 KV SC line on D C tower with Panther conductor between Villupuram - Arni SS	35.25
15	Replacement of 110 KV SP Koil - Chengalpattu feeder SC line on SC towers with leopard conductor by SC line on DC towers with panther conductor	6.00
16	Replacement of certain portions of 110 KV SC line (on SC tower with Leopard & Panther conductor) from Sriperumpudur 400 KV SS to Thiruvallur 110 KV SS by 110 KV SC line on DC tower with Panther conductor from location 11 to 69.	15.664
17	Strengthening of the existing 110 KV Mosur - Thiruvallur SC line on SC towers with Leopard conductor into SC line on DC towers with Panther conductor	35.00
18	Replacement of certain portions of 110 KV DC line on DC tower with Panther conductor from Sriperumpudur 400 KV SS to Thiruvallur 110 KV SS by 110 KV DC line on DC tower with Panther conductor from location 69 to 73.	1.17
19	Replacement of the existing 110 kv Sriperumbudur -- Kancheepuram SC line on SC towers with DOG conductor from Loc. 9 -149 by SC line on DC towers with Panther conductor	34.00
20	Strengthening of 110 KV Arni - Kannamangalam - Vellore feeder with leopard conductor by Panther conductor.	

	(i) Erection of 110 kV SC line on DC towers with Panther conductor between Arani 110 kV SS and tapping location of Anaicut 110 kV SS in 110 kV Arani - Kannamangalam - Vellore feeder	34.00
21	Strengthening of existing Leopard into Panther conductor in 110 KV SC line on DC tower in 110 KV Arani link feeder	2.10
22	Replacement of SC line on SC towers with DOG conductor by 110 kV SC line on DC towers with Panther conductor in 110 kV Villupuram - Thiruvannamalai feeder	61.00
23	Replacement of MS towers and ACSR Dog conductor in 110- kV Sriperumbudur - Arni feeder by GI towers and ACSR Panther conductor (from Loc. 616 to Loc. 471) SC line on DC towers	35.44
24	Conversion of entire existing 110 KV SC Singarapet - Arani feeder - I on SC tower with Leopard conductor by 110 KV SC line on DC towers with Panther conductor and stringing of Panther conductor in the free arm of the DC towers for Singarapet - Arni feeder -II	70.54
25	Erection of 230KV DC Line on DC tower with Zebra conductor for making LILO of existing 230KV Kalpakkam-Arani line at the proposed Purisai SS	11.76
26	Erection of 110 KV DC Line on DC tower with Panther conductor to LILO of the existing 110KV Malaiyur-Vandavasi feeder at the proposed Purisai SS.	6.71
27	Erection of 110 KV SC Line on DC towers with Panther conductor from Purisai SS - Kaliampoondi 110KV SS.	20.179
28	LILO of the existing Thiruvannamalai - Villupuram feeder at the proposed Kilpennathur 110 KV SS	15.00
29	Erection of 110 kV DC line on DC towers with Panther conductor from Nokia 230/110 kV SS to the proposed Pillaipakkam Sipcot 110 kV SS	4.89

30	Conversion of certain portions of the existing 230 kV Sriperumbudur - Nokia - Sriperumbudur Sipcot (Mambakkam) line on DC towers by 230 kV DC line on multi circuit towers with Zebra conductor to accommodate te existing 230 kV DC line and the new 110 kV Nokia Pillapakkam Sipcot DC feeder	3.22
31	Stringing of 110 kV DC circuit with Panther conductor on the lower free arms of the proposed multi circuit towers so as to accommodate the new 110kV Nokia - Pillaipakkam Sipcot DC feeder	
32	110 kV SC line on DC towers with Panther conductor from the proposed Pillaipakkam Sipcot 110 kV SS to the existing Irugattukottai 110 kV SS	9.09
33	LILO of the Existing 110 KV Villupuram -Arni feeder at the Proposed Ariyalam 110/ 33 KV SS	5.00
<b>GCC-II/CHENNAI</b>		
34	Erection of 400 KV DC line with Quad Moose conductor from SEZ 400/230 KV SS to ETPS Expansion project.	17.328
35	Erection of 400 KV DC line with Quad Moose conductor from SEZ 400/230 KV SS to North Chennai Pooling Station 765/400 KV SS.	15.726
36	Erection of 400 KV DC line with Quad Moose conductor from AP23 for Power evacuation of ETPS expansion projects at NCTPS stage – II 400/230 KV SS.	0.767
37	Erection of 400 KV DC line with Quad Moose conductor from ETPS Expansion 400/230 KV SS to North Chennai Pooling station 765/400 KV SS.	2.62
38	Erection of 230 KV SC line from Kadaperi 230 KV SS to the proposed Porur 230 KV GIS SS.	7.52
39	Erection of 110 KV DC line on DC tower with panther conductor by making LILO ofSunguvarchatram – Palayaseevaram 110 KV feeder at the proposed Singadivakkam 110/33-11 KV SS.	1.773

11  
37

40	Erection of 110KV DC line on DC tower with Panther conductor by making LILO in 110KV Kadaperi – Korattur feeder I at Mangadu 110KV SS.	0.4
41	Erection of 230KV DC line on DC Towers with Zebra conductor from M/s. OMEGA 230/110KV Substation to Ottiyambakkam 400/230-110KV Substation	35.195
42	Erection of 230KV DC line on DC Towers with Zebra conductor from Ottiyambakkam 400/230-110KV Substation to KITS Park 230/110KV Substation	12
43	Erection of 110KV SC line on MC/DC Towers with Panther conductor from Ottiyambakkam 400/230-110KV Substation to Perumbakkam slum clearance board 110/11KV Substation	6.539
44	Erection of 110KV SC line on DC Towers with Panther conductor from Ottiyambakkam 400/230-110KV Substation to Madambakkam 110/11KV Substation	8.231
45	LILO of 110 KV Kits Park – Velachery feeder to proposed Pallikaranai 110/33-11 KV SS.	1.367

RAJEEV RANJAN,  
ONAL CHIEF SECRETARY TO GOVERNMENT.

opy//

*C. S. S. S.*  
Section Officer  
MKR

Enc.

Copy to the Superinte.

**TANTRANSCO**



2357

AEE/GC

<b>From</b> F.Bellarmin John Raj.M.E., Chief Engineer/Civil/Transmission, 2 <sup>nd</sup> Floor, Eastern wing, NPKRR Maaligai, 144, Anna Salai, Chennai-600002.	<b>To</b> 1)The Chief Engineer, Transmission Projects-I/Chennai Guindy,Chennai-32 2) The Chief Engineer/Transmission Projects- II/Trichy
---	---

CHD  
 P.M.L. / report  
 03/05/19

Lr.No.CE/C/SE/C-II/TR/EE/C-IV/AEE/TR/F.EHT lines APPL/D 979 /19 dt.31.05.2019

Sir,

**Sub:** Energy Department – Transmission lines – Permission of erection of EHT Lines in Chennai region by TANTRANSCO as per section 68 of the Electricity Act,2003 –Government Orders – Issued – Communicated -- Regarding.

**Ref:** 1) G.O. (Ms) No.35 Dated: 24.05.2019

\*\*\*\*\*

The Government Order received in the reference cited from Energy Department for Permission of Erection of EHT Lines covered under T&D Schemes for the year 2018-19 in various districts by TANTRANSCO is communicated here with

Further it is requested to furnish list of EHT lines covered in 2019-20 for which approval to be obtained from the Government under section 68 of the Electricity Act, 2003 in the format already communicated.

**Encl:**Copy of G.O No.35 dt 24.05.2019

*(Signature)* 31/5/19  
 (M.Shabiulla) 4/9

Superintending Engineer/Civil-II/Tr  
For Chief Engineer/ Civil/ Transmission

Copy to the Superintending Engineer/GCC-I & GCC-II/Chennai. *With enclosure*  
 Copy to the Superintending Engineer/GCC/ Trichy, Madurai, Coimbatore & Salem *with enclosure*

NDT. No. SE / GCC-I&II/AEE-GC/CHD F EHT TC No 718-2019 dt 4/6/19

Copy Forwarded to Exe. Engineer / C/SSE/IE/A Adm.O/DFC/CHD/PNE  
for n.a / reports:Estimate

To: *(Signature)* 03/05/19

5/6



CC/C/TH

✓  
28/5

Abstract

29/5



Energy – Transmission lines – Permission for Erection of EHT lines in various districts by TANTRANSCO as per section 68 of the Electricity Act, 2003 – orders – Issued.

Energy (A1) Department

G.O (Ms) No.35

Dated: 24.05.2019

விகாரி வருடம் வைகாசி 10

திருவள்ளூர் ஆண்டு 2050

SE/CIVIL/TRANS

CE/C/ITR

Read:

1. G.O (Ms) No. 47, Energy Department dated 27.09.17
2. G.O (Ms) No. 48, Energy Department dated 27.09.17
3. G.O (Ms) No. 65, Energy Department dated 04.12.17
4. Letter no. CE/C/SE/ C-III/EE/ C4/ AEE/Tr./ F.EHT lines/ D.702/18, dated 07.06.2018 and 11.03.2019

SEC 4  
Pl. communicate  
call.  
3/5/19  
SE/C/ITR

\*\*\*

ORDER:-

In the G.O.s 1<sup>st</sup> to 3<sup>rd</sup> read above orders were issued permitting Tamil Nadu Transmission Corporation Limited for erection of EHT lines covered in Transmission Programme for the year 2017-18 in Trichy, Chennai, Madurai, Salem and Coimbatore GCC circles.

2. In the letter fourth read above, the Principal Secretary / Chairman, TANTRANSCO has informed that,

- (i) Tamil Nadu Transmission Corporation Limited is executing a number of EHT lines to augment and strengthen the existing transmission network to cope with the growing demand for power and to facilitate transfer of interstate power. For all EHT lines being erected by TANTRANSCO, prior approval of the Govt. is required as per section 68 of the Electricity Act, 2003.
- (ii) Nowadays, court cases/objections are encountered almost in all EHT line works during execution by TANTRANSCO and the works are getting delayed due to court cases/objections filed by land owners. In all the cases, specific approval of the Government of Tamil Nadu to erect overhead EHT line as per section 68 of the Electricity Act, 2003, is required to counter the court cases and to proceed with the work.

3. The Principal Secretary/ Chairman, TANTRANSCO has requested that necessary orders may be issued for EHT lines that are administratively approved after issue of Transmission Programme for the year 2017-18 and covered Transmission Programme for the year 2018-19 under section 68 of Electricity Act 2003.

4. The Government after careful examination accept the proposal of Principal Secretary/ Chairman, TANTRANSCO and permit TANTRANSCO for erection of 136 nos EHT lines as per Section 68 and 164 of Electricity Act 2003, in Chennai, Trichy, Madurai, Coimbatore and Salem regions as annexed to this order.

(BY ORDER OF THE GOVERNOR)

Md. NASIMUDDIN,  
PRINCIPAL SECRETARY TO GOVERNMENT.

To  
The Principal Secretary / Chairman,  
Tamil Nadu Transmission Corporation Limited, Chennai-2.

Copy to:-

The Senior Personal Assistant to Hon'ble Minister (Electricity, Prohibition & Excise), Chennai-9.

The Principal Private Secretary to Principal Secretary to Government,  
Energy Department, Chennai-9

SF/SC

//Forwarded/By Order//

*Md. Nasimuddin*  
24/5/19  
Section Officer

## ANNEXURE – I – List of EHT line schemes

G.O. (Ms) No. 35, Energy (A1) Department, dated 24.05.2019

List of EHT lines under GCC/ Chennai, Trichy, Madurai, Coimbatore and Salem Regions

S.No	Name of the line	B.P. No	Date	Route length as per B.P in Km
I	GCC-I/Chennai			
1	ERECTION OF 110KV DC LINE ON DC TOWERS WITH PANTHER CONDUCTOR BY MAKING LILO IN 110KV ACHRAPAKKAM – MURUKKERI FEEDER AT PROPOSED MARAKKANAM 110/33/11KV SS (UG)	196	10.11.2016	22.00
2	CONVERSION OF 110 KV THIRUVALLUR - KAKKALUR SC LINE ON SC TOWERS WITH LEOPARD CONDUCTOR INTO SC LINE ON DC TOWERS WITH PANTHER CONDUCTOR	11	08.01.2018	4.22
3	ERECTION OF 110 KV DC LINE ON DC TOWERS WITH PANTHER CONDUCTOR BY MAKING LILO OF THE EXISTING 110 KV SRIPERUMBUDUR – THIRUVERKADU FEEDER II AT THE PROPOSED SIDCO CHEMBARAMBAKKAM 110/11 KV SS	43	30.08.2017	2.00
4	ERECTION OF 110 KV DC LINE ON DC TOWERS WITH PANTHER CONDUCTOR BY MAKING LILO OF THE EXISTING 110 KV SRIPERUMBUDUR – S.V.CHATHIRAM FEEDER AT THE PROPOSED ETA STAR MAMBAKKAM 110/11 KV SS	310	26.12.2017	3.00
5	ERECTION OF 110KV DC LINE ON DC TOWERS WITH PANTHER CONDUCTOR BY MAKING LILO IN 110KV ACHRAPAKKAM – MURUKKERI FEEDER AT PROPOSED INDALUR 110/11KV SS	47	30.08.2017	7.00
6	ERECTION OF 110KV DC LINE ON DC TOWERS WITH PANTHER CONDUCTOR BY MAKING LILO IN 110KV S.P.KOIL – SIRUSERI FEEDER AT PROPOSED NEDUGUNDRAM 110/11KV SS	314	28.12.2017	16.00
7	ERECTION OF 110 KV SC LINE ON DC TOWERS WITH PANTHER CONDUCTOR FROM TAKE OFF POINT OF VERAPURAM UP TO THE SANCTIONED 110 KV LINE OF EHT SERVICE TO HLL AND DELINKING THE EXISTING LINE TOWARDS VERAPURAM 230 KV SS.	291	25.11.2017	1.00
8	STRINGING OF SECOND CIRCUIT WITH PANTHER CONDUCTOR ON THE FREE ARM OF THE SANCTIONED 110 KV VEERAPURAM – HLL FEEDER WITH SC LINE ON DC TOWERS.	291	25.11.2017	20.00

9	ERECTION OF 110 KV DC LINE ON DC TOWERS WITH PANTHER CONDUCTOR TO TERMINATE THE ABOVE TWO LINES AT THE PROPOSED THIRUMANI 110/11 KV SS.	291	25.11.2017	1.00
10	ERECTION OF 110KV DC LINE ON DC TOWERS WITH PANTHER CONDUCTOR BY MAKING LILO IN 110KV VEERAPURAM – S.P.KOIL - II FEEDER AT PROPOSED VEERAPURAM 110/11KV SS (U.G FROM 33/11 -110/11 KV)	292	27.11.2017	0.75
11	Erection of 110 KV DC line on DC tower with Panther conductor by making LILO in 110 KV Villupuram – Thayanur – Echur feeder at the proposed Sittampoondi 110 KV SS	52	25.02.2017	6.00
12	Erection of towers, stringing of 6 Nos ACSR Panther conductor with 1 No 7/3.55mm GI earth wire from Loc 121 to 124 of LILO off existing Singarapet - Arni 110 KV Feeder I at proposed Karapet 110/33 KV SS	17	04.04.2017	1.50
13	Replacement of aged DOG conductor with Panther conductor in the 110 KV Singarapet - Arni I & II feeder in double circuit line from Loc 70 to 296	206	17.11.2014	92.54
14	Erection of towers, stringing of 6 nos ACSR Panther conductor and 1 No earth wire for LILO of existing Thiruvannamalai - Villupuram 110 KV feeder - I at proposed Thatchampattu 110/33 KV SS	145	21.06.2017	14.00
15	Replacement of SC line on SC tower with Leopard conductor by 110 KV DC line on DC tower with Panther conductor form Thiruvannamalai - Villupuram 110 KV SS	313	28.12.2017	61.00
16	ERECTION OF 230 KV DC LINE ON MC TOWERS WITH ZEBRA CONDUCTOR FOR MAKING LILO OF 230 KV S.P.KOIL – ORAGADAM SC LINE.	2	19.01.2018	8.00
17	STRENGTHENING OF EXISTING 230 KV S.P.KOIL-ORAGADAM SC LINE ON SC TOWER WITH KUNDAH CONDUCTOR BY SC LINE ON DC TOWER WITH ZEEBRA CONDUCTOR. (from loc.4 to loc.63).	2	19.01.2018	17.50
18	ERECTION OF 110 KV DC LINE ON MC TOWERS WITH PANTHER CONDUCTOR FROM PROPOSED 230 KV SS TO THE EXISTING MARAIMALAI NAGAR 110 KV SS.	2	19.01.2018	1.50

19	ERECTION OF 110 KV LINE TO CHENGALPATTU 110 KV SS (I) FREE ARM STRINGINGH OF SC LINE WITH PANTHER CONDUCTOR IN THE PROPOSED 230 KV MC TOWERS FROM PROPOSED 230 KV SS TO THE COMMON POINT AT S.P.KOIL 230 KV SS(8.00 Kms)ERECTION OF 110 KV LINE TO CHENGALPATTU 110 KV SS (I) FREE ARM STRINGINGH OF SC LINE WITH PANTHER CONDUCTOR IN THE PROPOSED 230 KV MC TOWERS FROM PROPOSED 230 KV SS TO THE COMMON POINT AT S.P.KOIL 230 KV SS(8.00 Kms) (II) ERECTION OF 110 KV SC LINE ON DC TOWERS WITH PANTHER CONDUCTOR (3.00 Kms.). (III) FREE ARM STRINGING WITH PANTHER CONDUCTOR IN THE EXISTING 110 KV SC LINE ON DC TOWERS FROM S.P.KOIL 230 KV SS TO CHENGALPATTU110 KV SS (6.50 Kms).	2	19.01.2018	8.00  3.00  6.50
20	Erection of 110 KV DC line on MC tower/Monopole structure /Narrow base tower/Normal tower with panther conductor for making LILO of Kadaperi-Korattur II feeder to a location near Thiruverkadu 230 KV SS (ANNEXURE-I) (Tow times the rate of 110 KV DC line MC tower with panther conductor has been adopted)	96	20.04.2017	3.50
21	Stringing of 230 KV DC Line in the free arm of the Existing MC Towers from (Alamathy 200 KV SS to Avadi Police Quarters to a distance of 9.5 kms + Annanur tower point upto Koladi point-3.85 Kms)	54	30.08.2017	13.40
22	Erection of 110 KV SC Line on Dc towers with panther conductor from Thirunindravur 110 KV SS to tapping point in the existing 110 KV line between Kakkalor 110 KV SS and Thirunindravur 110 KV SS.(For Papparambakkam)	35	17.06.2017	7.00
23	Erection of 230KV 4 circuits line on MC Normal/Narrow base/Monopole towers with zebra conductor by making LILO of 230 KV NCTPS - Gummidipoondi & Sriperambudur -Gummidipoondi DC line at tower location 125 to the proposed Durainallur 230 KV SS.	51	30.08.2017	5.00
24	Erection of 230 KV 4 Circuit line on MC towers with zebra conductor From Ennore coal pipe conveyor crossing point to the proposed Ennore 230 KV GIS SS.	181	01.08.2017	5.00

## Annexure –II

G.O. (Ms) No. 35, Energy (A1) Department, dated 24.05.2019

List of EHT line scheme under GCC/Chennai, Madurai

S.No	Name of the line	B.P. No	Date	Route length as per B.P in Km
I	<b>GCC-I/Chennai</b>			
1	Erection of 765KV DC line on DC towers with Hexa Zebra Conductor from the proposed NCTPS Stage – III to the proposed North Chennai Pooling Station 765/400 KV GIS SS.	2	21.01.2016	8.40
II	<b>GCC-II/Chennai</b>			
2	T-1994 - Supply, Erection, Testing and commissioning of the 400 KV DC/MC line with Quad Moose conductor for Power Evacuation from i) Ennore SEZ 400/230 KV SS to North Chennai Pooling Station 765/400 KV SS, ii) Ennore SEZ 400/230 KV SS to ETPS Expansion 400/230 KV SS, iii) ETPS Expansion 400/230 KV SS to North Chennai Pooling 765/400 KV SS and iv) LILO of the existing NCTPS – II to Sunguvarchatram 400 KV MC line between Loc.21 and 22.	43	04.07.2018	36.67
III	<b>GCC/Madurai</b>			
3	Manufacture of tower, supply, erection and stringing including cost of all materials, testing and commissioning of 400 KV DC line on DC tower with ACSR Quad Moose conductor from Virudhunagar 765/400/230 KV SS to existing Kayathar 400/230 KV SS.	18	03.03.2018	80

Md. NASIMUDDIN,  
PRINCIPAL SECRETARY TO GOVERNMENT.

//True Copy//

*[Signature]*  
24/5/19  
Section Officer

24-5-2019

**ABSTRACT**

Public Works Department – Erection of 07 Nos of Towers in the Ennore Backwaters area & Kosasthalaiyar for erection of 765 KV DC Transmission Line with Hexa Zebra Conductor from the proposed North Chennai Stage III Plant to the proposed North Chennai 765 KV Pooling Station for a route of 8.40 Km in Wind Zone 5 – Permission to Tamil Nadu Transmission Corporation Limited (TANTRANSCO) – Accorded – Orders - Issued.

-----

**Public Works (R1) Department****G.O. (Ms) No.191****Dated 17.08.2020**

சார்வரி, ஆவணி 1

திருவள்ளூர் ஆண்டு 2051

Read :

1. From the Additional Chief Secretary / Chairman & Managing Director, TANGEDCO & TNEB Limited and Chairman, TANTRANSCO D.O. Letter No. CE/C/TR/SE/ CI/TR/EE / C / TR/765KVF.T- 13/18-19/D1006/19, Dated 26.7.2019.
2. From the Chief Engineer, Water Resources Department, Chennai Region, Chennai, Letter No. DB/T5(3)/ F-TANTRANSCO-765KV Hexa Zebra/2019, dated 09.10.2019 and 11.12.2019.
3. From the Engineer-in-Chief, Water Resources Department and Chief Engineer (General), Public Works Department, Chennai, Letter No. S7(1)/36384/ OT5/ 2018, dated 21.10.2019 and 30.12.2019.
4. From the Commissioner of Land Administration Letter No. E1/6023/2020, Dated 28.05.2020.

•/•/•

**ORDER:**

In the letter 1<sup>st</sup> read above, the Additional Chief Secretary / Chairman and Managing Director, Tamil Nadu Generation and Distribution Corporation Limited (TANGEDCO) and Tamil Nadu Electricity Board Limited (TNEB) and Chairman, Tamil Nadu Transmission Corporation Limited (TANTRANSCO) has sent a proposal for granting permission to erect 07 Nos of towers in the Ennore Backwaters area & Kosasthalaiyar for erection of 765 KV DC Transmission line with Hexa Zebra Conductor from the proposed North Chennai Stage III Plant to the

Proposed North Chennai 765 KV Pooling Station for a route of 8.40Km in Wind Zone 5 as detailed below:

- i. Administrative approval has been accorded to carry out the Work to erect 07 Nos of towers in the Ennore Backwaters area & Kosasthalaiyar for erection of 765 KV DC Transmission line with Hexa Zebra Conductor from the proposed North Chennai Stage III Plant to the proposed North Chennai 765 KV Pooling Station for a route of 8.40Km in Wind Zone 5 vide (per) FB, TANGEDCO Proceedings No.2, dated 21.01.2016.
- ii. It is imperative to execute the transmission line work to evacuate power from the various Thermal Generating Power Projects in North Chennai & Ennore areas and to meet out the rapid increasing load demand and for effective load management. TANTRANSCO is a subsidiary unit of the Tamil Nadu Electricity Board and these Works are being executed only in the interest of the general public.
- iii. The Government of Tamil Nadu has also issued an Order vide G.O (Ms) No.35, Energy (A1) Department, dated 24.05.2019 permitting TANTRANSCO to execute the subject EHT line as per section 68 of the Electricity Act, 2003.
- iv. The Work involves erection of 20 Nos of EHT towers from the North Chennai Thermal Power Station Stage III to the North Chennai 765 KV Pooling Station. As per the originally approved profile route, a stretch of transmission line comprising of 07 Nos of Tower locations of the subject scheme passes through the Ennore backwater area & locations of the subject scheme passes through the Ennore backwater area & Kosasthalaiyar River.
- v. As such, there is no other corridor available to erect the transmission line except through the Ennore backwater area & Kosasthalaiyar River. Hence, it is inevitable to erect the EHT towers along the area. It is inevitable to obtain way-leave approval from the concerned departments and the Superintending Engineer / General Construction Circle-I / TANTRANSCO / Chennai-32 had been requested to obtain approval from the concerned Public Works Department to erect towers along the Kosasthalaiyar River / Bund. vide D.783/2019, dated 24.06.2019 with details of Locations of towers falling the Ennore backwater area & Kosasthalaiyar River, Village Name and GPS co-ordinates of the tower location.
- vi. Even though the proposed towers are positioned in the Ennore backwater area and Kosasthalaiyar River, which occupy only four legs of tower encased with concrete having size of about 60 cm x 60 cm, erection of the towers will not affect the backwater and flow of the river.

2. The Additional Chief Secretary / Chairman & Managing Director, TANGEDCO and Tamil Nadu Electricity Board Limited and Chairman, TANTRANSCO has stated that any delay in commencement and completion of the project will seriously hamper the progress of the TANTRANSCO to evacuate power from the various Thermal Generation Power Projects in the North Chennai & Ennore areas and escalate the cost of project alarmingly and meet out the rapid increasing load demand and for effective load management. Hence, he has requested to permit TANTRANSCO to execute the transmission line works for 07 Locations in the Ennore backwater & Kosasthalaiyar River as per the approved profile.

3. In this regard, the Engineer-in-Chief, Water Resources Department and Chief Engineer (General), Public Works Department, Chennai in the letter third read above, has furnished the following details:

- i. The Chief Engineer, Water Resources Department, Chennai Region has furnished the technical opinion on request from the TANTRANSCO authorities regarding NOC for erection of 7 Nos. of transmission towers in the Ennore Backwaters area & Kosasthalaiyar River for commissioning of the 765 KV DC Transmission line with Hexa Zebra conductor from proposed North Chennai Stage III Plant to the proposed North Chennai 765 KV Pooling Station for a route of 8.40Km in Wind Zone 5.
- ii. TANTRANSCO has informed that they have proposed to establish the transmission line work to discharge the power generated from various Thermal power stations in North Chennai & Ennore for effective load management. The above Work involves erection of 20 Nos. of EHT towers from proposed the North Chennai Thermal Power Station Stage III Plant to the North Chennai 765 KV Pooling Station. As per the approved alignment, the stretch of transmission line comprising 7 Nos. of towers fall in Ennore Creek & Backwaters. Accordingly the TANTRANSCO has requested for 'No Objection Certificate' from PWD for erection of transmission towers.
- iii. The site was inspected and based on the drawings furnished, it is observed that the proposed transmission grid starts within the premises of NCTPS stage III (Point AP 1/0), crosses the Buckingham canal and reach the Ennore Creek Backwaters at Point AP 2/0, traverses along the Backwaters up to AP 8/0, crosses the Ennore Creek Railway Bridge from thereon (AP 9/0) stretches along NTECL land boundary.

**From Point (AP 2/0) Point (AP 8/0)**

Total Distance	1.863kms (approx )
Broad Based Towers @	4 pile caps of size 7.60m x 7.60m
200m to 400m c/c approx. for each tower supported over.	
Total Nos	= 7 Towers.

- iv. As per the drawings furnished by the TANTRANSCO and subsequent field inspection from NCTPS Stage III to Ennore Creek Railway Bridge, it was ascertained that 765 KV DC Broad Based Towers have been proposed in this stretch. The alignment is proposed along the Backwaters in such a manner that the linear water way will not be altered and maintained as it exists. The height of the towers will be 70m to 90m above the ground level. Each tower having 4 legs (Stubs) will be placed on 4 Nos. of pile caps of size 7.60m x 7.60m x 1.50m depth each resting over 8 nos. of 1200mm dia bored in-situ piles of about 25 meter depth. The clear gap between the pile caps is 26 meter on both sides. Moreover, the towers are proposed to be erected at an average distance of 200 metre to 400 metre c/c between each so that there will not be any hindrance to the flood flow / tidal flow. In addition, a minimum vertical clearance of 50 meter will be available between the water level and the grid cable and hence there will be adequate working space for men and machineries and movement of vessels in case of navigation as well.
- v. During inspection, it was pointed out by Public Works Department that Buckingham canal is declared as NW-4 by the Inland waterways Authority of India. Hence, if adequate width of 40 metre is not available in B'Canal, then a portion of adjoining backwaters will also be taken up collectively as per the norms required by IWAI for navigation. Under such circumstances, TANTRANSCO shall erect the towers in the backwaters with a minimum offset of 50 metre away from the B'Canal edge to facilitate navigation in the near future. This must be adhered to by TANTRANSCO for finalizing the alignment along the backwaters of Ennore Creek. Based on the above, track rent has been calculated as detailed below.

Total Nos (Point No.AP 02 to AP 08) = 7 Nos.

Base Area occupied at the ground level=4x7.60mx7.60m

Total Area occupied = 7 x 231.04m = 1617.28m<sup>2</sup>

- vi. The Ennore backwater area, where the ETH towers are proposed, does not come under the control of IWAI (NW-4). As per the D.O Letter No. IWAI/Estt/ L/01/2016, dated 11.01.2017 and instruction issued by IWAI in Gazette notification dated 20<sup>th</sup> January 2007 Clause 2.iii, the vertical clearance to be maintained for high voltage transmission lines exceeding 110KV is 19m and +1cm extra for each additional Kilovolt. In this regard, the subject line being 765KV transmission line, the required clearance to be maintained is 25.55m and the actual clearance available as per approved profile is 34.40m, the MFL of the Buckingham Canal which is more than the required clearance.
- vii. The proposed towers are to be located in the Revenue villages of Athipattu, Vellivoyal Chavadi & Kathivakkam respectively whereas the Guideline value of Athipattu and Kathivakkam for the proposed

towers is not available in Revenue records since it is a Government poromboke. Hence, the guideline value of land in Vellivoyal Chavadi has been taken for calculation purpose.

Guideline value of Land = Rs.57,94,500 per Hectare  
Rs.579.45 per m<sup>2</sup>

Value of Government Land = Rs.579.45 x 1617.28 m<sup>2</sup>  
Rs.9,37,133/-

Track Rent @ 14% per annum = 14/100 x 9,37,133/-

= **Rs.1,32,000/-**

viii. This proposal is in accordance with the existing Government Orders/High Court Orders since, the Coastal Regulation Zone (CRZ) clearance for the subject line has already been obtained vide MoEF&CC F.No.11-33/2019-1A-III, dated 01.11.2019.

ix. In this connection technical opinion is recommended to the Government, subject to certain terms and conditions, besides any other mandatory clearance or statutory permission from the departments concerned.

4. Hence, considering the nature and vital public importance of the project and as it is a time bound one, the Engineer-in-Chief, Water Resources Department and Chief Engineer (General), Public Works Department has recommended for erection of 7 Nos. of transmission towers in the Ennore Backwaters area and Kosasthalaiyar River for commissioning of the 765 KV DC Transmission Line with Hexa Zebra Conductor from the proposed North Chennai Stage III Plant to the proposed North Chennai 765 KV Pooling Station for 8.40 Km in Wind Zone 5.

5. In the letter fourth read above, the Commissioner of Land Administration has stated that since the Electric High Tension Towers proposed to be erected in the land are vested and under the control of Public Works Department and lease rent also to be collected as per the provision made in Public Works Department Code, the Government have to take appropriate decision, based on the recommendation of the Engineer-in-Chief, Water Resources Department and to issue appropriate orders.

6. The Government after careful examination of the proposal of the Additional Chief Secretary / Chairman and Managing Director, TANGEDCO & Tamil Nadu Electricity Board Limited (TNEB) and Chairman, TANTRANSCO, based on the recommendation of the Engineer-in-Chief, Water Resources Department and Chief Engineer (General), Public Works Department have decided to accept it. Accordingly, Permission is accorded to the Additional Chief Secretary / Chairman and Managing Director, TANGEDCO & TNEB Limited and Chairman, TANTRANSCO for

erection of 07 Nos of Towers In the Ennore Backwaters area & Kosasthalaiyar for erection of 765 KV DC Transmission Line with Hexa Zebra Conductor from the proposed North Chennai Stage III Plant to the proposed North Chennai 765 KV Pooling Station for a route of 8.40 Km in Wind Zone 5 subject to the terms and conditions annexed to this order.

7. The Chief Engineer, Water Resources Department, Chennai Region, Chennai is directed to execute an Agreement with the Additional Chief Secretary/ Chairman and Managing Director, TANGEDCO & TNEB Limited and Chairman, TANTRANSCO before commencement of the above Works. The Chief Engineer, Water Resources Department, Chennai Region is also directed to refix the lease rent based on the present guideline value, if need arises, before executing the Agreement.

8. The Additional Chief Secretary/ Chairman and Managing Director, TANGEDCO & TNEB Limited and Chairman, TANTRANSCO, is directed to strictly adhere to the terms and conditions annexed to this order.

**(BY ORDER OF THE GOVERNOR)**

**K. MANIVASAN  
PRINCIPAL SECRETARY TO GOVERNMENT**

**To**

The Engineer-in-Chief, Water Resources Department and Chief Engineer (General), Public Works Department, Chennai-5.

The Chief Engineer, Water Resources Department, Chennai Region, Chennai-5.

The Additional Chief Secretary and Commissioner of Land Administration, Chennai-5.

The Additional Chief Secretary/ Chairman and Managing Director, TANGEDCO & TNEB Limited and Chairman, TANTRANSCO, Chennai-2.

The District Collector, Thiruvallur.

The Principal Accountant General (A&E), Chennai-18.

The Principal Accountant General (Economic and Revenue Sector Audit), Chennai-18.

The Residential Audit Officer, Secretariat, Chennai-9.

**Copy to**

The Principal Secretary to Hon'ble Chief Minister, Chennai-9.

Finance Department, Secretariat, Chennai-9.

Public Works (OP-2) Department, Secretariat, Chennai-9.

Stock File /Spare Copy.

**// Forwarded by Order //**

08.8.2020  
19.8.2020  
Section Officer

Annexure to G.O(Ms.) No.191 , Public Works (R1) Department  
dated 17.08.2020.

**TERMS AND CONDITIONS :**

1. The total length occupied by the transmission tower grid alignment shall not exceed 1863m as Indicated in the drawing. The erection of tower work should be done in the presence of Public Work Department officials only. Advance intimation should be communicated to the Executive Engineer, Water Resources Department (WRD), Araniyar Basin Division, Chennai before commencement of work.
2. The total number of transmission towers in Public Works Department (PWD) / WRD land shall not exceed 7 Nos. as proposed in the alignment drawing. If any other addition / alteration / alternate / modification are to be made during the execution of the work necessary revised approval should be obtained from the PWD / WRD authorities.
3. The maximum size occupied by 765KV DC Broad Based tower shall be 4 Nos. of 7.60m x 7.60m (231.04m) at the ground level as proposed for each tower.
4. The Transmission towers shall be erected in such a manner that the linear water way of the canal / Backwaters shall never be altered and must be maintained as exists.
5. The Transmission towers shall have a minimum vertical clearance of 50 meter between the water level and the grid cable as indicated in order to have adequate vertical clearance to the men and machineries whenever periodical maintenance works are being carried out by PWD. The height of towers proposed should be the maximum extent possible height as directed by the PWD/WRD officials during execution for movement of heavy vehicles and heavy machineries in canal and as well as backwater. This will be easy access for executing the maintenance / improvement/ development works by PWD/WRD in future periodically.
6. The Tamil Nadu Transmission Corporation Limited (TANTRANSCO) shall take most care to avoid any electrocution due to electrostatic force of attraction even in the case of sagging of high tension cable grid and hence shall comply with the norms prescribed for safety measures with regard to the minimum height requirements of transmission towers at any point of time.
7. The towers shall be laid without any hindrances to the sewage pipes, cable pipes and other under-ground fittings or structures whether they belong to the Government, Private companies or Corporation, the local bodies and so on. If any damage is done to any of the

under-ground property, such damages shall be repaired at the cost of TANTRANSCO.

8. Adequate protection to the transmission towers in the form of revetments / retaining walls all-round shall be provided by TANTRANSCO to avoid any uprooting / sliding of towers when there is enormous discharge realized in the Backwaters at the time of flood which could lead to human casualties.
9. In case of any repairs are proposed to be carried out in future, prior permission of the Executive Engineer, Water Resources Department, Araniyar Basin Division, Chennai—5 should be obtained. Repairs should be carried out without any hindrance to canal flow if repairs are proposed to be carried out during monsoon period. In future, if PWD/WRD considers the shifting of the utility line, tower etc., necessary for the benefit of some other large general public schemes the applicant should not object to handover the land to this department for which applicant is not entitled for any compensation and further, the site to be handed over to this department as is in condition at their own cost within a reasonable time of the intimation given to them by the PWD/WRD.
10. The applicant should also to pay the caution deposit of sum of Rs.25,00,000/- (Rupees twenty five lakh only) in favour of the Executive Engineer, PWD., WRD., Araniyar Basin Division, Chennai, which will be refunded on the certificate from concerned Assistant Executive Engineer of this department that the construction work was completed without any damage to the Government property or the damage caused during execution if any were rectified fully by the applicant own cost. If failed the cost of restoration work will be borne from the caution deposit.
11. The applicant should pay an annual lease rent of Rs.1,32,000/- (Rupees one lakh and thirty two thousand only) approximate area to be occupied as 1617.28 sqm (7 towers) in the shape of Demand Draft drawn in favour of the Executive Engineer, Public Works Department / Water Resources Department, Araniyar Basin Division, Chennai and it should be paid at one lumpsum for three years Rs.3,96,000/- (Rupees three lakh and ninety six thousand only) in advance before the commencement of work. During execution/construction of above work if any deviation made in above measurements accordingly the lease rent also is to be revised respectively.
12. The TANTRANSCO should not carry out any other cross masonry structures across the channels without prior permission from PWD/WRD.

13. The TANTRANSCO has to pay Service tax, GST etc., separately as per norms in existence and as amended from time to time without fail.
14. The applicant should execute the lease agreement with the Executive Engineer, WRD., Araniyar Basin Division, Chennai before commencing the work and it should be renewed once in three years for which the applicant voluntarily has to apply within 2 months, before the expiry of the lease period. The lease rent is subjected to revision from time to time as per guideline value / Government orders and service tax also applicable as per the norms in existence and amended time to time separately borne by the applicant.
15. The TANTRANSCO should abide by the rules and regulation of the PWD/WRD from time to time. The applicant should also abide court of law of both State & Central Government from time to time.
16. Future maintenance if any should be done by TANTRANSCO Authorities with prior permission from the Concerned Executive Engineer.
17. The permission is given only for utilizing the Public Works Department land for the erection of Transmission Tower only and the land remains as the property of Public Works Department. The applicant should not claim any privilege on the above portion of PWD land. The PWD authorities are entitled to enter the entire project area and there should not any restriction to PWD authorities for their executing works by TANTRANSCO authorities.
18. All safety measures should be taken without fail. Adequate arrangement for the safety of traffic by way of flagman, barricades, caution boards, danger lights etc., as required should be provided by the applicant. The applicant should engage proper watch and ward so as to avoid any untoward incident upto completion of work.
19. After the completion of the work, the damaged portion of the canal structure if any, should be set right and restored to the original condition.
20. The TANTRANSCO must get the clearances from Departments such as Ministry of Environment, Forest and Climate Change, Pollution Control Board, Costal Regulation Zone etc and other clearances mandatory, if any, before executing the project.
21. The TANTRANSCO authority concerned should give the undertaking to the Executive Engineer, Water Resources Department, Araniyar Basin Division, Chennai before commencement and should be incorporated during the execution of agreement, to the effect that during and after the laying of the towers work there should not be any activity which adversely affects the flow characteristic of the channel.

22. If any of the conditions is violated or not accepted it is not technically feasible to permit laying towers.
23. If any untoward incident happens during execution or in future it is the absolute responsibility of the TANTRANSCO to safeguard from any threats and PWD/WRD is no way responsible for their safety.
24. If there is change in alignment of the power grid arises, that should be got approved by the Executive Engineer, Water Resources Department, Araniyar Basin Division, Chennai-5 well in advance.
25. The TANTRANSCO must strictly adhere to maintain the hydraulic particulars of the Buckingham canal / Backwaters.
26. Failing to comply with any of the above conditions, PWD/WRD reserves rights to withdraw the Technical opinion with NOC on for the above proposal and in event the applicant shall not be eligible for any compensation whatsoever and as well as legal entity.

**K. MANIVASAN**  
**PRINCIPAL SECRETARY TO GOVERNMENT**

// True Copy //

*ob. aijms*  
*19.8.2020*  
**Section Officer**

*19/8/2020*

**PROCEEDINGS OF THE DISTRICT MAGISTRATE AND DISTRICT  
COLLECTOR, TIRUVALLUR.**

**PRESENT: Dr.ALBY JOHN VARGHESE, I.A.S.,**

**Rc.No.2039/2021/M2**

**Dated:03.11.2021.**

**Sub:-** Indian Telegraph Act 1885 – TANTRANSCO- Tiruvallur District, Ponneri Taluk, Ennore village- Manufacture, Supply an erection, Testing and commissioning of the 765 KV DC Transmission line with Hexa Zebra conductor from proposed North Chennai Stage III plant to the North Chennai765KV Pooling station - Enter upon permission for placing tower in Loc 3/0, 4/0, 5/0, 7/0, 8/0 at Ennore Creek and back water – Orders Issued.

- Read:-**
- 1) Government Order (Ms.)No.71, Energy (A1) Department, Dated 07.11.2016.
  - 2) Tamil Nadu Government Gazette No.12, Part VI- Section 3(b), dated 22.03.2017.
  - 3) Government Order (Ms.)No.39, Energy (A1) Department, Dated 08.05.2018.
  - 4) Government Order (Ms.)No.191, Public Works (R1) Department, dated 17.08.2020.
  - 5) The Superintending Engineer, General Construction Circle-I, 230/110 KV GIS SS Campus, 3<sup>rd</sup> floor, A10, Thiru Vi.Ka. Industrial Estate, Guindy, Chennai-32, letter No. SE/GCC-I/CNI/F.765 KV line T-13/D 1570/2020, dated 22.12.2020.
  - 6) The Revenue Divisional Officer, Ponneri, Letter No.638/2021/B2, dated 25.02.2021.

\*\*\*\*\*

**ORDER:-**

In the reference 5<sup>th</sup> cited, the Superintending Engineer, General Construction Circle-I, 230/110 KV GIS SS Campus, 3<sup>rd</sup> floor, A10, Thiru.Vi.Ka. Industrial Estate, Guindy, Chennai-32, has requested enter upon permission as per the provision of section 164 and 185 (2) of the Electricity act 2003, to lay the Telegraph line and erecting poles in Tower

..2..

location No.3/0, 4/0, 7/0 and 8/0 at Ennore Creek and backwater of Ennore Village, Ponneri Taluk, Tiruvallur Distirct.

As per Ministry of Environment, Forest and Climatic change, New Delhi, F.No:11-33/2019-1A-III, Dated:01.11.2019 Coastal Regulation Zone Clearance has been issued for erection of Transmission Tower and Transmission line for 765 KV DC Transmission line with Hexa Zebra Conductor from North Chennai Thermal Power Station Stage-III (NCTPS-III) to North Chennai Pooling Station at Ennore.

As per G.O. in the reference 1 & 3 read above permitted TANTRANSCO as per section 68 of the Electricity Act, 2003 for erection of EHT lines for execution of 765 KV DC line with Hexa Zebra Conductor from North Pooling Station to Ariyalur 765 KV sub station for a length of 271 Kms.

In the reference it is also informed that the Design, Manufacture, Supply, Erection, Testing and commissioning of the 765 KV DC Transmission line with Hexa Zebra conductor from proposed North Chennai Stage III plant to the North Chennai 765 KV Pooling Station falling in wind zone 5 including cost of all materials under total turnkey contract is under progress. The tower foundation works have been completed at 15 locations out of 20 locvations and 13 location tower erection have been completed and balance works are under progress.

..3..

While commencing the foundation at location No.8/0, the local peoples of surrounding 8 Villages viz. Nettu Kuppam, Thazhan kuppam, Kattu Kuppam, Ennore Kuppam, Mugathuvara Kuppam, Sivanpadaiveethi Kuppam, Periyakuppam and Chinna Kuppam of Tiruvottiyur Taluk of Chennai District has stopped the work and threatening the labour and TANTRANSOCO employees who are deputed in the work.

In the reference 6<sup>th</sup> cited, the Revenue Divisional Officer, Ponneri has stated that the proposed erection of Tower locations at 3/0, 4/0, 7/0, and 8/0 are to be situated in following Survey Numbers.

S.No.	S.No.	Total extent	Classification
1	178B	3.20.5	Tharisu
2	255	37.99.0	Kazhiveli

and the Revenue Divisional Officer, Ponneri as also recommended to take action as per assent of Public Works Department.

In view of the above circumstances, enquiry has been conducted by the District Magistrate and District Collector, Tiruvallur on 25.06.2021 with representatives of Ennore Area Eight Fishermen Village Panchayat Sabai, representing 8 Fishermen Villages viz. Nettu Kuppam, Thazhan kuppam, Kattu Kuppam, Ennore Kuppam, Mugathuvara Kuppam, Sivanpadaiveethi Kuppam, Periyakuppam and Chinna Kuppam of

..4..

Tiruvottiyur Taluk of Chennai District and officials from TANTRANSCO, Superintending Engineer, Executive Engineer, Assistant Executive Engineer and others appeared for enquiry.

The representatives of above 8 Fishermen Villages have appeared before the District Magistrate and District Collector, Tiruvallur the enquiry. During the enquiry the representatives has stated that due to proposed erection of EB Tower in Ennore Backwaters area and Kosathalaiyar, their livelihood could be severely affected. In order to compensate the above loss of livelihood, the representatives demanded permanent job in TANTRANSCO.

On behalf of TANTRANSCO the Superintending Engineer, General Construction Circle-I, 230/110 KV GIS SS Campus, 3<sup>rd</sup> floor, A10, Thiru Vi.Ka. Industrial Estate, Guindy, Chennai-32 has stated that there is no feasibility to change the proposed location for erection of Tower at 3/0, 4/0, 7/0 and 8/0. Regarding demand of permanent job in TANTRANSCO for each family members of 8 fishermen Village, the officials has stated that the representation of the Fishermen has been forwarded to the Government for further action. And also stated that the erection of Tower will not affect the passage of Boat and the concern expressed by the Fishermen that their livelihood will be affected is Untenable.

..5..

All the records relating to commissioning of 765 KV DC Transmission line with Hexa Zebra conductor from proposed North Chennai Stage III plant to the North Chennai 765 KV Pooling station, have meticulously perused. All the claims made by the representatives of '8' fishermen Villages and views of TANTRANSKO officials have carefully considered.

Considering all the above facts, nature of project, larger in view of public interest and importance of project, that, it is of vital public importance and time bound one, any delay in completion of the project will seriously cause financial implications, might have a spiraling effect on the project as well and impair the capability of the TANTRANSKO to cater the growing demand in and around Chennai and the rest of Tamil Nadu.

The Proposed erection of Tower location No.3/0, 4/0, 7/0 and 8/0 are situated in Survey Numbers 178B and 255 of Ennore Village, Ponneri Taluk which are Government Poromboke land. Hence there is no necessity to invoke section 16(1) and (2) of Indian Telegraph Act 1885.

Hence, hereby ordered that the Superintending Engineer, General Construction Circle-I, 230/110 KV GIS SS Campus, 3<sup>rd</sup> floor, A10, Thiru Vi.Ka. Industrial Estate, Guindy, Chennai-32 to restart and complete of erection of Tower at location 3/0, 4/0, 7/0 and 8/0 since the Government has already given permission to TANTRANSKO in Government Order

..6..

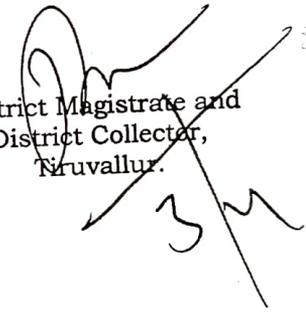
(Ms.)No.191, Public Works (R1) Department, dated 17.08.2020 for erection of 07 numbers of Tower in the Ennore backwater and Kosasthalaiyar for 765 KV DC Transmission line with Hexa Zebra conductor from the proposed North Chennai Stage III plant to the proposed North Chennai 765 KV Pooling Station.

In this regard, it is to be noted that the project has obtained Coastal Regulation Zone (CRZ) clearance as well as the permissions of Public Works Department (PWD). During the Coastal Regulation Zone clearance it is mandated that 1.5% of the project cost 5.06 crores need to be spent on Corporate Environment Responsibility (CER) during the project period. However it is noted that for 765 KV line, the cost is 62.15 crores and the 1.5 % cost in 0.93 crores. This amount needs to be utilized for the livelihood generation of the local community as well for the environmental mitigation works if any as needed. However, it is noted that amount dedicated to Corporate Environment Responsibility (CER) amount was not spent in various projects in Tiruvallur district and the benefits of the Corporate Environment Responsibility (CER) component is not reaching affected community. Hence, necessary permission is issued to TANTRANSKO to start the work, subject to the condition that the entire Corporate Environment Responsibility (CER) amount (100%) may be deposited with Mahalir Thittam, Tiruvallur District before the initiation of work.

..7..

A committee is formed with Project Officer, Magalir Thittam (Mathi), Chairman, Project Director, District Rural Development Agency (DRDA) and 2 Assistant Project Officer's as members to decide on utilizing this amount in the best interests of local Community.

The Commissioner of Police, Chennai is requested to provide suitable instructions to the Inspector of the jurisdictional Police Station to assist the TANTRANSCO officials while doing the tower erection and stringing of lines in the above Survey Nos.

  
District Magistrate and  
District Collector,  
Tiruvallur.

To

  
The Executive Engineer,  
Transmission Line Construction/GCC-I,  
A10, Thiru.Vi.Ka. Industrial Estate,  
Guindy, Chennai-32.

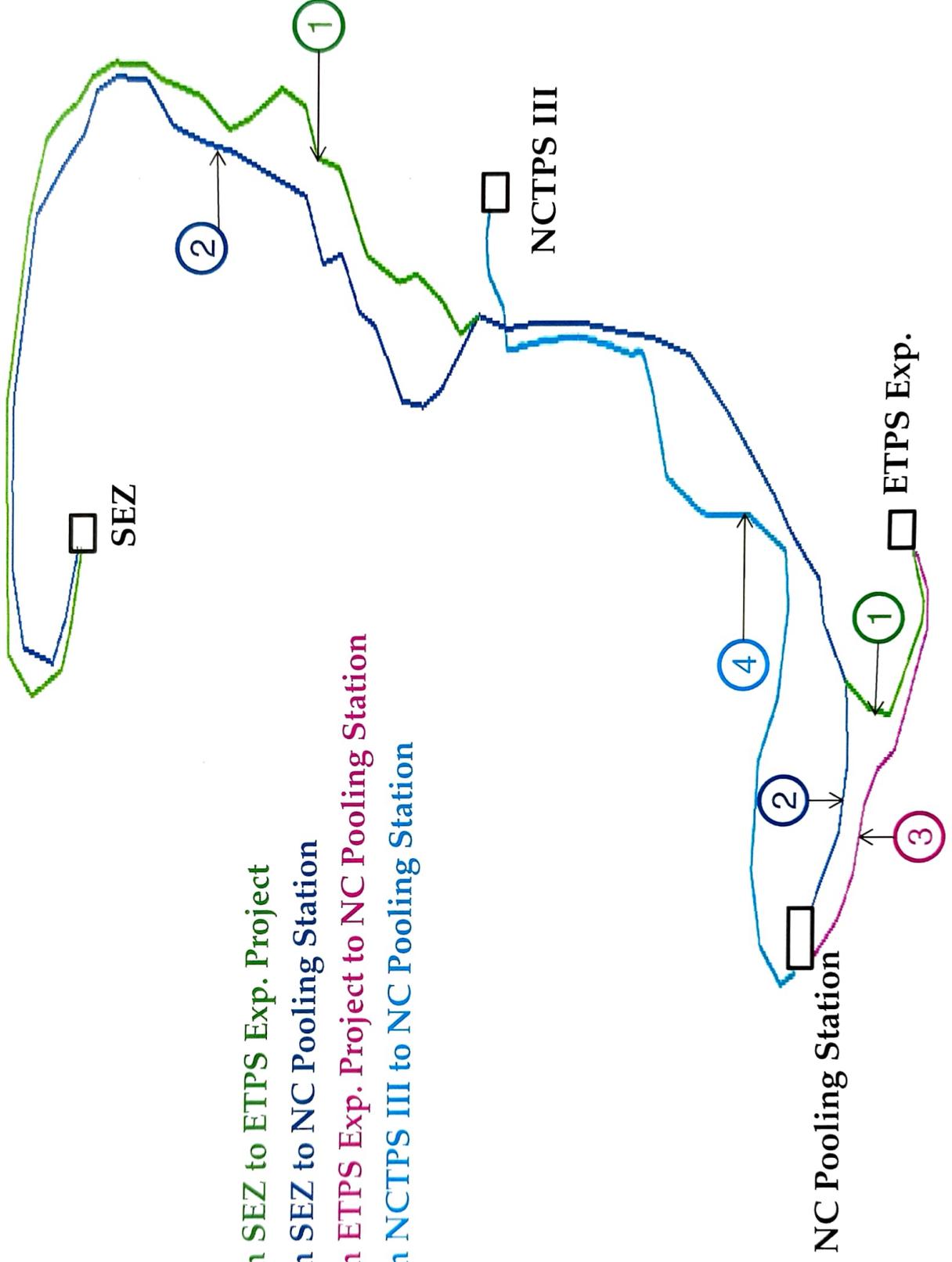
Copy to

- 1) The Commissioner of Police, Chennai.
- 2) The Revenue Divisional Officer, Ponneri.
- 3) The Chief Engineer/TP-I/Guindy, Chennai-32.
- 4) The Superintending Engineer, GCC-I, Chennai-32.
- 5) The Assistant Executive Engineer, TLC, Tiruvallur.
- 6) The Tahsildar, Ponneri.
- 7) The Project Director, District Rural Development Agency (DRDA), Tiruvallur.
- 8) The Project Officer, Magalir Thittam (Mathi), Tiruvallur.

# Site Information – Satellite Image



# Key Plan (Routing)



1. From SEZ to ETPS Exp. Project
2. From SEZ to NC Pooling Station
3. From ETPS Exp. Project to NC Pooling Station
4. From NCTPS III to NC Pooling Station